


**HIGH COURT OF ORISSA: CUTTACK**  
**NOTIFICATION**

No.: 14326 Dated: 11.09.2024

It is for information of all concerned that the expenditures relating to occupation charges, food and other refreshment of the occupants declared as State Guests staying in the Court's Guest Houses at Cuttack and Puri shall be met from the **HoA- 26001 - Sumptuary Allowance** under High Court Establishment.

**By order of the Court**

  
11.9.2024


**Registrar (Judicial)**

Memo No.: 14327 (120) Dated: 11.09.2024

Copy forwarded to the;

1. All Officers of the Court;
2. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
3. All Joint Registrar-cum- Principal Secretary/All Addl. Deputy Registrar-cum-Addl. Principal Secretaries/All Asst. Registrar-cum-Sr. Secretaries/All Secretaries to the Hon'ble Judges;
4. Court Officer-cum-Asst. Registrar;
5. All Superintendents of the Court;
6. Superintendent, IT Cell for uploading the Notice in the official website of the Court;

for favour of information.

  
11.9.2024

**Registrar (Judicial)**